

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

ITEM No.405

IA/6132/ND/2022, IA/921/ND/2022, IA/2726/ND/2022
IA/3143/ND/2022 in IB/1591/PB/2018

IN THE MATTER OF:

Manjinder Singh Sandhu ... Applicant

Versus

M/s. Golden Peacock Residence Pvt. Ltd. ... Respondent

Order under Section 7 of IBC, 2016.

Order delivered on 17.01.2023

Coram:

MR. P.S.N. PRASAD
HON'BLE MEMBER (JUDICIAL)
DR. BINOD KUMAR SINHA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Mr. Abhishek Anand, Mr. Chandra Shekhar,
Mr. A. Chakalabbi, Mr. Nipun Gautam and Mr. Sajal Jain (IA No. 6132)
(In IA No. 6132/2022) : Mr. Abhishek Anand, Mr. Nipun Gautam,
Mr. Sajal Jain, Advs.

For the RP : Mr. Saurabh Kalia, Adv. Mr. Neeraj Sharma, Adv.
Mr. Aman Sharma, Advs.

ORDER

Due to multiple Benches, there is paucity of time, the matter is adjourned to **07.02.2023**.

Sd/-
Vishal Rana
Court Officer
Court-IV